

01.04.2024

SUPPLEMENTARY CAUSE LIST

COURT NO. 02
DIVISION BENCH-I
HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

[NOTE: COUNSEL FOR THE PARTIES ARE REQUESTED TO FILE THE RELEVANT DOCUMENTS/JUDGMENTS THEY WISH TO RELY UPON IN THE REGISTRY OF THIS COURT WELL IN ADVANCE. IT IS MADE CLEAR THAT NO DOCUMENTS/JUDGMENTS WILL BE ACCEPTED IN COURT WHICH ARE SENT/FORWARDED THROUGH THE E-MAIL/WHATSAPP.]

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NOTE: COUNSEL AND LITIGANTS MAY SEND THEIR APPEARANCES THROUGH THE FOLLOWING LINK/FORM. THIS FORM SHALL BE AVAILABLE DURING COURT HEARING DAYS FROM 09:00 A.M. -- 04:30 P.M.

<https://forms.gle/w54apgaNmGsNUcV27>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
44	CM APPL. 19202/2024 In W.P.(C)-2260/2024(Disposed off case)	SMT. REETA BHAYANA V/s KOTAK MAHINDRA BANK LTD.	NARESH K DAKSH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: NARESH K DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9810539912)(PETITIONER) SANJAY(SANJAY_GUPTA@SNGPARTNERS.IN){}(RESPONDENT) ATEEV(ATEEV_MATHUR@SNGPARTNERS.IN){}(RESPONDENT) NARESH K. DAKSH(NARESHDAKSH_ADV@YAHOO.COM)(9910539912)(PETITIONER) KAUSHIK, RAHUL RAJAN(KAUSHIK.LAW@GMAIL.COM, RAHUL.JAIN@KOTAK.COM){}(RESPONDENT)		

HIGH COURT OF DELHI
01.04.2024

REGISTRAR (LISTING)

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